2300

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 409 [2017 with C.P. No. 17/213,221/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

Name of the Company:

Pitamber Manglani & Ors.

V/s.

Dilip R. Shah & Ors.

Section of the Companies Act:

Sections 213, 221 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Dilip N. Holwans

PCQ

Litures

2.

<u>ORDER</u>

Learned PCS Mr. Dilip Motwani present for Petitioner. None present for Respondents No. 1 to 5. None present for Respondent No.6.

Letter of adjournment received from Respondents no. 1 to 5.

List the matter on 22.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 18th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL